NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.198/09/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Bay-Forge Pvt Ltd
NAME OF THE RESPONDENT(S)	Nawa Engineers Consultants Pvt Ltd
,	
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Isha Sinha	Advocate	isha. sirha @ totalegal. com.	Thurs,
		V	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature	
V. K. Sozitt	John.	9908011277	Sy day	

Heard Mrs.Isha Sinha, learned counsel for the Petitioner and Mr.V.K.Sajith, learned counsel for the Respondent.

Post the case on 30.11.2017.

Member (Technical)

Member (Judicial)